NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 62/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

Name of the Company:

Tirupati Foam Ltd.

Section of the Companies Act:

Section 441 r/w 129 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

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Approant

Markhar

2.

ORDER

Learned PCS Mr. Ashish Doshi present for Petitioners. None present for ROC.

In view of the order passed in IA 338/2017 this petition is disposed of as withdrawn.

Communicate the copy of this order along with copy of order in IA 338/2017 to ROC, Gujarat.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of October, 2017.